OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The following postings/transfers are hereby made with immediate effect:

S. No.	Name & Emp. Code of the Official	From	То
1.	Abdesh Kumar EC: 92222158	Desg: Peon Role: Orderly Posting: In the Court Previously presided over by Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Chowkidar Role: Orderly Posting: In the Court Previously presided over by Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Chowkidar Role: Orderly Posting: In the Court of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
3.	Mahesh Kumar EC: 90154/99261255	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch- III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central
4.	Hira Lal Galami EC : 90402/36000738	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge Distt: South-West Dwarka	
5.		Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, I.d. Principal District & Sessions Judge Distt: South-West Dwarka	
6.	Deepak Kumar EC: 10586/12042883	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Personal Office of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge Distt: New Delhi PHC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

2. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

58055-58085

No...... ADMIN-III /Central/F.1(3)/P&I/2025

Dated, Delhi theg 116 7

Copy forwarded for information and necessary action to:

- 1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
- 2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- 3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 4. The Dealing Officials, Personal He, Administration Branch III, Central District, Tis Hazari, Delhi.
- 5. The Dealing Officials, Leave Seat, (Central), Delhi.
- 6. The Officers concerned.
- 7. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
- 8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
- 9. For aploading on Layers.

10. The Web Site Committee, Hindi/English, Lis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI